

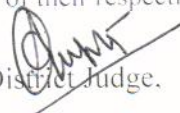
OFFICE OF THE DISTRICT JUDGE,  
UTTAR DINAJPUR AT RAIGANJ  
ENGLISH DEPARTMENT

ORDER NO. 113 DATED : 05.08.2020

In view of Order No. UDP-29011(99)/1/2020 HRSEC/296 dated 04.08.2020 of the office of the District Magistrate, Uttar Dinajpur where comprehensive town-wide lockdown measures has been promulgated for the entire jurisdictions of the Raiganj and Islampur Municipality areas, comprehensive lockdown for entire areas of Islampur, Karandighi, Raiganj and Itahar Development Blocks of Uttar Dinajpur District on 06.08.2020 and 07.08.2020, in addition to the state-wide lockdown, the functioning of all the Courts of Uttar Dinajpur Judgeship on 06.08.2020 and 07.08.2020, since scheduled vide Order No. 112 dated 04.08.2020 is hereby suspended barring the Police Remand File on those days.

The Ld. Chief Judicial Magistrate, Uttar Dinajpur at Raiganj and the Ld. Additional Chief Judicial Magistrate, Islampur shall prepare Roster for holding Police Remand File of their respective station accordingly.

Inform all concerned.

  
District Judge.

Uttar Dinajpur at Raiganj

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Memo No. 1130 ( 37 )/G Dated : 05.08.2020

Copy forwarded for information and taking necessary action to :-

- 1) The Court of the District Judge, Uttar Dinajpur at Raiganj
- 2-3-4-5) The Additional District & Sessions Judge, 1st/2nd, Raiganj/Islampur
- 6-7-8-9) The Additional District & Sessions Judge, Fast Track Court, 1st/2nd, Raiganj/Islampur 10-11) The Assistant Sessions Judge-cum-Civil Judge, Sr. Division, Rgj/Isl
- 12-13-14) The Chief Judicial Magistrate, Uttar Dinajpur at Raiganj/ACJM, Raiganj/Islampur
- 15) The Secretary, DLSA, Uttar Dinajpur at Raiganj
- 16-17-18-19) The Judicial Magistrate, 1st/2nd Raiganj/Islampur/The Principal Magistrate, JJB, U/D
- 20) The Civil Judge, Jr. Division, Additional Court-cum-JM, Rgj.
- 21) The Civil Judge, Jr. Division, Raiganj/Islampur
- 23-24) The Civil Judge, Probationary, Raiganj/Islampur
- 25-34) The Judge-in-charge of Nezarat/Accounts/Copying Civil/Copying Criminal/ DRR/Forms & Stationery, Civil Courts, Raiganj/Islampur
- 35-36) The Nodal Officer under eCourts Project, Uttar Dinajpur Judgeship, Raiganj/Islampur.
- 37) The System Assistant under eCourts Project, Uttar Dinajpur at Raiganj for uploading in the official website of Uttar Dinajpur Judgeship.

  
District Judge,

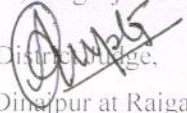
Uttar Dinajpur at Raiganj

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**Memo No. 1131 ( 20 )/G Dated 05.08.2020**

Copy forwarded for information and taking necessary action to :-

- 1) The District Magistrate, Uttar Dinajpur.
- 2) The Superintendent of Police, Raiganj Police District.
- 3) The Superintendent of Police, Islampur Police District.
- 4) The Chief Medical Officer of Health, Uttar Dinajpur
- 5-6-7-8) The President/Secretary, District/Sub-Divisional Bar Association, Raiganj/Islampur.
- 9-10-11-12-13-14) The PP/Spl. PP/Addl. PP, Uttar Dinajpur/APP, Raiganj/Islampur.
- 15-16) The GP/Addl. GP, Uttar Dinajpur Raiganj/Islampur
- 17-18-19-20) The President/Secretary, District/Sub-Divisional Law Clerks' Association, Raiganj/Islampur

  
District Magistrate,

Uttar Dinajpur at Raiganj